

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 31.10.2018 (Wednesday)**

**Court of Chairperson**

**02:00 PM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1768 of 2018 in Comp. App. (AT) No. 267 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood

*Adarsh*  
*31/10/18*

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By Order

Joint Registrar

*31-10-18*